

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-152-2020**

Alcon Resorts Holdings Pvt. Ltd. .... Petitioner.

Versus

Sterling and Wilsons Ltd. .... Respondent.

Shri S. G. Desai, Senior Advocate with Shri Pavithran A. V. Advocate for the petitioner.

**Coram:- M. S. SONAK &  
DAMA SESHADRI NAIDU, JJ.**

**Date:- 25<sup>th</sup> August 2020.**

P.C.:

Not before the Bench of which one of us( M. S. Sonak, J) is a member.

**DAMA SESHADRI NAIDU, J.**

**M. S. SONAK, J.**

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